

ITEM NO.3
(Part-heard)

COURT NO.5

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 4210/2018

63 MOONS TECHNOLOGIES LTD (FORMERLY KNOWN
AS FINANCIAL TECHNOLOGIES INDIA LTD) & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and and IA No.22409/2018-PERMISSION TO FILE
ADDITIONAL DOCUMENTS and IA No.22904/2018-PERMISSION TO FILE
ADDITIONAL DOCUMENTS and IA No.23828/2018-PERMISSION TO FILE
ADDITIONAL DOCUMENTS and IA No. 19849/2018 - PERMISSION TO FILE
SYNOPSIS AND LIST OF DATES)

WITH

SLP(C) No. 4652/2018 (IX)

(IA No. 22192/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 4239/2018 (IX)

(IA No. 20054/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 4659/2018 (IX)

(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS ON IA 23202/2018 FOR
PERMISSION TO FILE ADDITIONAL DOCUMENTS ON IA 23660/2018, IA No.
22250/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 4816/2018 (IX)

IA No. 22972/2018 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES

SLP(C) No. 4720/2018 (IX)

IA No. 22495/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

W.P. (C) No. 368/2019

Date : 11-04-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.
(SLP 4210/2018) Mr. Mahesh Agarwal, Adv.

Mr. Ankur Saigal, Adv.
 Ms. Misha Rohatgi, Adv.
 Ms. Shaneen Parikh, Adv.
 Ms. Namita Shetty, Adv.
 Mr. Himanshu Satija, Adv.
 Ms. Tanvi Manchanda, Adv.
 Ms. Priyanka Vora, Adv.
 Mr. E. C. Agrawala, AOR

(SLP 4659/2018) Dr. A.M. Singhvi, Sr.Adv.
 Mr. Mahesh Agarwal, Adv.
 Mr. Ankur Saigal, Adv.
 Mr. Aviskar Singhvi, Adv.
 Mr. Himanshu Satija, Adv.
 Ms. Tanvi Manchanda, Adv.
 Mr. E. C. Agrawala, AOR

(SLP 4652/2018) Mr. Arvind Lakhawat, Adv.
 Mr. Harshwardhan Reddy, Adv.
 Mr. Amit Agrawal, AOR

(SLP 4239/2018) Ms. Diksha Rai, AOR
 Ms. Palak Mahajan, Adv.
 Mr. Ishan Bisht, Adv.

(SLP 4816/2018) Mr. Nakul Mohta, Adv.
 Mr. Ardhendumauli Kumar Prasad, AOR

(SLP 4720/2018) Mr. Saurabh Kirpal, Adv.
 Mr. Rahul G. Tanwani, Adv.
 Mr. V.C. Shukla, Adv.
 Mr. VNL Sindura, Adv.
 Mr. Nikhil Goel, AOR

(WP 368/2019) Mr. Arvind Lakhawat, Adv.
 Ms. Ranjeeta Rohatgi, AOR

For Respondent(s) Mr. Vikas Mehta, AOR
 Mr. Varun Singh, Adv.
 Ms. Anushree Menon, Adv.
 Ms. Nupur Desai, Adv.
 Ms. Samiksha Godiyal, Adv.
 Ms. Sanam Tripathi, Adv.

Union of India Mr. Tushar Mehta, SG
 Ms. Pinky Anand, ASG
 Mr. R. Balasubramanian, Sr. Adv.
 Mr. Shekhar Vyas, Adv.
 Mr. Rajesh Ranjan, Adv.
 Ms. Pratima Gupta, Adv.
 Mr. Anup Dawan, Adv.
 Mr. Joel, Adv.
 Ms. Snidha Mehra, Adv.

Mr. Sumit Teterwal, Adv.
Mr. Chakitan Vikram Shekher Papta, Adv.
Ms. Kirti Dua, Adv.
Ms. Saudamini Sharma, Adv.
Mr. Hemant Arya, Adv.
Ms. Tanisha Samanta, Adv.
Mr. Anmol Chandan, Adv.
Ms. Shraddha Deshmukh, Adv.
Mr. Sai Krishna, Adv.
Mr. A.K. Sharma, AOR

R-6

Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. D.N. Ray, Adv.
Mr. Chirag Manubhai Shah, Adv.
Ms. Sanjana Saddy, Adv.
Mr. Lokesh K. Choudhary Adv.
Mr. Dillip Kumar Nayak, Adv.
Ms. Disha Ray, Adv.
Mr. Sanjay Lodha, Adv.
Mr. Devanshu Sajlan, Adv.
Mrs. Sumita Ray, AOR

SEBI

Mr. Arvind P. Datar, Sr. Adv.
Mr. Pratap Venugopal, Adv.
Ms. Surekha Raman, Adv.
Ms. Viddusshi, Adv.
Mr. Akhil A. Roy, Adv.
For M/s K.J. John & Co., AOR

Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned Counsel appearing for the parties at
considerable length.

Arguments concluded.

Judgment reserved.

Liberty is granted to learned counsel for the parties to file
written submissions by Monday, the 15th April, 2019.

(R. NATARAJAN)
COURT MASTER (SH)

(RENU DIWAN)
ASSISTANT REGISTRAR